

**GOVERNMENT OF INDIA
CIVIL AVIATION
LOK SABHA**

STARRED QUESTION NO:49

ANSWERED ON:03.03.2005

RESTRUCTURING OF DELHI AND MUMBAI AIRPORTS

Gaikwad Shri Eknath Mahadeo;Scindia Shri Jyotiraditya Madhavrao

Will the Minister of CIVIL AVIATION be pleased to state:

- (a) whether the Empowered Group of Ministers (EGoM) has since finalised its report for restructuring and modernisation of Delhi and Mumbai Airports;
- (b) if so, the details thereof;
- (c) whether `Request for Proposal` (RFP) documents have been finalised;
- (d) if so, whether selected bidders have been advised to submit the detailed proposals;
- (e) if so, the details of selected bidders; and
- (f) if not, the reasons therefor and the time by which the whole process is likely to be finalised?

Answer

MINISTER OF STATE(INDEPENDENT CHARGE) OF THE MINISTRY OF CIVIL AVIATION (SHRI PRAFUL PATEL)

(a),(b),(c),(d),(e)&(f): A Statement is laid on the Table of the House.

Statement in reply to parts (a),(b),(c),(d)&(e) of Lok Sabha Starred Question No.49 for reply on 3.3.2005 regarding Restructuring of Delhi and Mumbai Airports.

(a), (b) and (c) The key principles involved in Request for Proposal document and other Transaction documents regarding restructuring and modernisation of Delhi and Mumbai airports are under consideration.

(d) and (e) Do not arise.

(f) As per the present time table, the entire transactions are likely to be completed in the first half of financial year 2005-06.